

NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

(IB)-435/ND/2017

IN THE MATTER OF:

PK Industries (P) Limited

.. PETITIONER

SECTION :

Under Section 10 of IBC Code, 2016

Order delivered on 22.1.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

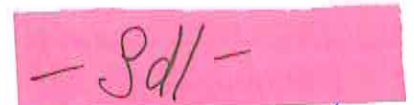
For the Petitioner/Applicant : -

For the Respondents :

ORDER

None appears for the petitioner.

Post the matter on 01.2.2018.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
22.1.2018